

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3123  
ANSWERED ON:05.09.2007  
ALLOCATION OF FUNDS FROM CRF  
Manoj Dr. K.S.;Tripathy Shri Braja Kishore

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of funds allocated from Central Road Fund (CRF) under different heads during each of the last three years, State-wise;
- (b) the details of developmental works sanctioned/undertaken during the years 2006-07 and 2007-08, State-wise;
- (c) whether the Government proposes to modify the norms for allocation of Central Road Funds to various States;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the time by which the modified norms will be made applicable?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

- (a) State-wise details of funds allocated under Central Road Fund (CRF) for State Roads and for the Schemes of Economic Importance (EI) and Inter-State Connectivity (ISC) during the years 2004-05, 2005-06 and 2006-07 are given in Annexure-I.
- (b) State-wise details of development works on State roads approved under CRF and schemes of EI&ISC during the years 2006-07 and 2007-08 are given in Annexure-II.
- (c) No, Sir.
- (d)&(e) Do not arise.